

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 298
(To be answered on the 10th August 2015)**

UPGRADATION OF DOMESTIC AIRPORTS

***298. SHRI PARBHUBHAI NAGARBHAI VASAVA
SHRI PINAKI MISRA**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) the existing international airports in the country along with the norms/criteria fixed for upgradation of domestic airports to international standards;**
- (b) whether the Government proposes to upgrade some domestic airports to international airports including those under Public-Private Partnership (PPP) mode;**
- (c) if so, the details thereof, State/UT-wise and airport-wise including Surat Airport in Gujarat along with the expenditure likely to be incurred thereon and their expected time of completion;**
- (d) whether the companies for projects to be taken up under PPP mode have been finalized and if so, the details thereof; and**
- (e) the details of the proposal received and approved for upgradation during the last three years and the current year, State/UT-wise?**

ANSWER

**Minister of CIVIL AVIATION
नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju
Pusapati)**

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) & (e) of Starred (*) Question No.298 for 10.08.2015 regarding upgradation of Domestic Airports.

(a): Airports are declared as international airports based on these parameters viz., International traffic potential, demand from airlines to operate to international sector, availability of customs, immigration, health and plant quarantine facilities, international Cargo complex, adequate size of terminal building to handle international and transit passengers, precision approach runway and associated facilities, such as night landing, instrument approach landing and bilateral agreement with the country, where international operations are planned. At present, there are 24 airports in the country with international status namely, Ahmedabad (Gujarat), Amritsar (Punjab), Chennai, Guwahati, Kolkata, Jaipur, Kozhikode (Calicut), Thiruvananthapuram, Goa, Port Blair, Srinagar, Delhi, Mumbai, Nagpur, Lucknow, Varanasi, Tiruchirappalli, Mangalore, Coimbatore, Bhubaneswar, Imphal, Bangalore, Hyderabad and Cochin.

(b) & (c): Airports Authority of India (AAI) undertakes upgradation of its domestic airports to international from time to time depending upon commercial viability, technical feasibility, availability of land etc. Details of proposals received and approved by the Government from domestic to international airports during the last three years, State/UT-wise are as under:

S.No.	State	Airport	w.e.f
1.	Karnataka	Mangalore	Oct, 2012
2.	Tamilnadu	Coimbatore	Oct, 2012
3.	Tamilnadu	Tiruchirapalli	Oct, 2012
4.	Uttar Pradesh	Lucknow	Oct, 2012
5.	Uttar Pradesh	Varanasi	Oct, 2012
6.	Odisha	Bhubaneswar	Nov, 2013
7.	Manipur	Imphal	Nov, 2013

The five Public Private Partnership (PPP) managed airports at Delhi, Mumbai, Hyderabad, Bangalore and Cochin already have international status.

(d): No, Madam.

(e): Same as mentioned in (b) & (c) above.
